

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 244/2016
RT CA (CAA) No. 112/Chd/Hry/2017**

In the matter of scheme of amalgamation and demerger between:

Anant Raj Agencies Pvt. Ltd. and others.Petitioner-companies.

Present: - Mr. Atul V. Sood, Advocate for the petitioner-companies.

Mr. Rohan Mittal and Mr. Anchit Oswal, Advocates for the
Objector M/s. Lalea Trading Limited.

The reports of the Chairperson in respect of the meetings held have been received. Learned counsel for the petitioner-companies seeks time to examine the reports and come back. Affidavit of service has, however, been filed by the learned counsel for the applicants.

List the matter on 30.08.2017.

✓ August 16, 2017
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(Justice R.P. Nagrath)
Member (Judicial)